

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3080 - JK (LD) of 2025

DATED: - 12 - 03 - 2025

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

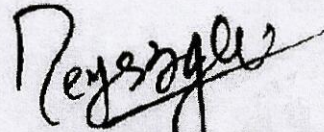
Secretary to Government

No:-LAW-OIC/03/2025

Dated:- 12 - 03 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 3080- JK(LD) of 2025 dated 12.03.2025

S.No.	OWP No.	Title of the Case	Name & Designation of OIC
1.	WP(C) No. 2934/2024	Anita Sharma Vs JMC & Ors	Sh. Lal Chand, Deputy Commissioner(South)
2.	WP(C) No. 3032/2024	Sansar Singh Vs JMC & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
3.	WP(C) No. 3037 /2024	S. Inder Singh Soodan Vs JMC & Ors	Sh. Lal Chand, Deputy Commissioner(South)
4.	WP(C) No. 3053 /2024	Basant Kumar Bhandari Vs JMC	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
5.	LPA No. 265/2024	Davinder Kumar Jain Vs BOCA	Sh. Lal Chand, Deputy Commissioner(South)
6.	WP(C) No. 92/2025	Vir ji Bindroo & Ors Vs U.T	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
7.	WP(C) No. 39/2025	Sushma Kumari Vs UT of J&K & Ors	Sh. Lal Chand, Deputy Commissioner(South)
8.	WP(C) No. 1303/2024	BOCA Vs Pawan Kumar & Ors	Sh. Lal Chand, Deputy Commissioner(South)
9.	WP(C) No. 1305/2024	BOCA Vs Subash kumar & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
10.	LPA No /2025	JMC Vs Mulkh Raj	Dr Devansh Yadav, Commissioner, JMC
11.	LPA No /2025	JMC Vs Stephen Gill	Dr Devansh Yadav, Commissioner, JMC
12.	LPA No /2025	JMC Vs Vinod Kumar	Dr Devansh Yadav, Commissioner, JMC
13.	LPA No /2025	JMC Vs Shamsher Singh	Dr Devansh Yadav, Commissioner, JMC
14.	WP(C) No.105/2025	Sunil Gandotra Vs U.T of J&K & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
15.	WP(C) No. 174/2025	Rakesh Chander Vs U.T of J&K & Ors	Sh. Firdous Ahmad Qazi, Joint Commissioner(W)
16.	WP (C) No. 3184/19	Sanjay Kumar V/s State of J&K	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)

Reyazul